

DIVISION BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.323/2020 IN CP (IB) No.168/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHOBHNATH AND ORS V/S PRISM INDUSTRIAL COMPLEX LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

None

: For the Resolution Professional

ORDER

- 1.** In this case, the CIRP was initiated vide order dated 29th January, 2020. There is no representation today on behalf of the Resolution Professional nor the RP is present in person.
- 2.** In the interest of justice, let the RP be present on the next date of hearing to explain the preset status of the case.
- 3.** The matter is adjourned for further hearing on 2nd August, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

3rd July, 2024

*Avaneesh Kumar Singh
(Stenographer)*